HIGH COURT OF MEGHALAYA SHILLONG

NOTICE

No. HCM.III/255/2016-Judl./47

Dated Shillong, the 6th December 2021

1. It is hereby notified to all concerned that the Hon'ble, the Chief Justice is pleased to nominate the following Hon'ble Judges for hearing urgent matters, if any, during the ensuing winter vacation:

SI.No.	Name of the Hon'ble Judge	Period
1.	Hon'ble Mr. Justice H.S. Thangkhiew	w.e.f. 18.12.2021 to 31.12.2021 and then from 03.01.2022 to 06.01.2022.
2.	Hon'ble Mr. Justice W. Diengdoh	w.e.f. 07.01.2022 to 25.01.2022.

- 2. The Hon'ble the Chief Justice is further pleased to pass the following orders for being followed during the course of winter vacation:
 - (i) The Hon'ble Judge(s) will sit in Single Bench to hear urgent Civil and Criminal matters and such other matters as may be placed before their Lordships as per the schedule of dates given above.
 - (ii) Ordinarily, the Hon'ble Judge(s) will sit in Court on such days as their Lordships may think fit. The sitting may continue for the next succeeding day if matters fixed for any day are not finished on that day.
- 3. Further, on urgent mentioning made before the Registry by the Advocate/ petitioner-in-person, the concerned Registrar/ Joint Registrar/ Deputy Registrar, on duty, will inform the Hon'ble Vacation Judge and on his Lordship's instruction, the matter will be listed on such date, which shall be notified, thereafter.

By order,

JOINT REGISTRAR (LISTING)

Memo No. HCM.III/255/2016-Judl./47-A Copy to: -

Dated Shillong the 6th December 2020

- 1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The P.S to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
- 5. The P.A to the Registrar General, High Court of Meghalaya, Shillong for favour of kind information of the Registrar General.
- 6. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for favour of kind information.

- 7. The Asst. Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
- 8. The President/ Secretary, High Court Bar Association, Shillong for favour of kind information.
- 9. All Court Masters concerned for information and necessary action.
- 10. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
- 11. Notice Board.

12. Office File.

JOINT REGISTRAR (LISTING)

Joint Registrar (Listing)
The High Court of Meghalaya
Shillong

708/21